

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 92**  
TO BE ANSWERED ON 25.11.2024

**Pollution in Rajasthan**

92. SHRI LUMBA RAM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the strategies chalked out by the Government to address the problem of land pollution in the State of Rajasthan caused by industrial activities;
- (b) the steps being taken to maintain ecological balance in the State, particularly in the context of urbanization and industrialization;
- (c) the specific measures being taken to prevent deterioration of air quality in the State; and
- (d) the plans to reduce the impact of the said pollution on health?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI KIRTI VARDHAN SINGH)

**(a) to (d)**

Keeping in mind the impacts of pollution on health, the Ministry of Environment Forest and Climate Change (MoEF&CC) has taken following actions for control of pollution caused by industrial activities across the country.

- i. The MoEF&CC, Government of India notifies “Standards for Emission or Discharge of Environmental Pollutants from various Industries” under Schedule-I of the Environment Protection Rules, 1986. The general standards as notified under Schedule-VI of the Environment Protection Rules, 1986 are applicable where specific standards are not available for the industrial sectors. The concerned State Pollution Control Board (SPCB) and Pollution Control Committee (PCC) ensures the implementation of said standards.
- ii. CPCB has directed all 17 categories of high pollution potential industries and common waste treatment facilities to install Online Continuous Effluent/ Emission Monitoring Systems (OCEMS) for strengthening monitoring mechanism and effective compliance through self-regulatory mechanism and constant vigil on pollution levels. Real-time values

of environmental pollutants of trade effluent and emissions generated through OCEMS are transmitted online to CPCB and concerned SPCB/PCC on 24x7 basis. Central software processes the data and in case of value of pollutant parameter exceeds prescribed environmental norms, an automatic SMS alert is generated and sent to industrial unit, SPCB and CPCB, so that corrective measures can be taken by the industry immediately and appropriate action can be taken by concerned SPCB/PCC/CPCB.

- iii. To investigate the probable/confirmed contaminated sites in India, following documents/Guidelines have been prepared by MoEF&CC and CPCB:
  - a. Guidance document on “Assessment and Remediation of contaminated sites”.
  - b. Reference document for “Identification, inspection and assessment of contaminated sites”.
- iv. MoEF&CC has launched National Clean Air Programme (NCAP) in 2019 as a national level strategy to reduce air pollution levels across the country. Central Pollution Control Board (CPCB) has identified 130 million plus/non-attainment cities (NACs) wherein City Specific Clean Air Action Plans have been prepared and rolled out for implementation including five cities of Rajasthan i.e. Jaipur, Jodhpur, Kota Udaipur & Alwar for improvement in air quality.

The clean air action plan targets city specific air polluting sources like Soil & Road Dust, Vehicles, Domestic Fuel, MSW Burning, Construction Material and Industries with short-term priority action as well as those to be implemented in a medium to longer time frame along with the responsible agencies such as Urban Local Bodies, Traffic department, Police department, SPCB/PCC etc. as stakeholders. NCAP aims to prevent, control and abate air pollution through funding from State funds & convergence of various schemes such as SBM2.0, AMRUT, SATAT, SMART City Mission etc. that have a bearing on air quality, apart from NCAP and XVFC grants. Under NCAP & XVFC (Fifteenth Finance Commission), total amount of Rs. 610.25Cr has been released to 5 NACs of Rajasthan from FY 2019-20 till FY 2023-24 for improvement of air quality and an amount of Rs 525.16Cr has been utilised till 19.11.24. The details of funds released are provided in **Annexure I**.

As per information available on PRANA, the following activities have been undertaken utilising NCAP/XVFC grants in the above mentioned five NACs of Rajasthan for control of air pollution.

- (a) End-to-end paving of roads along with black-topping and maintaining potholes free roads.
- (b) Greening of traffic corridors, open areas, gardens, community places, schools and housing societies.
- (c) Creation of public awareness on pollution source and control measures.

- (d) Creation of multiple separate space/zones to handle C&D waste in the city.
- (e) Lifting of solid waste generated from desilting and cleaning of municipal drains for its disposal.
- (f) Procurement of water sprinkler for regular cleaning of street surfaces and spraying of water to suppress dust.
- (g) Regular collection, segregation and scientific disposal of waste.
- (h) Procurement of mechanical sweepers for removal of road dust/silt regularly.

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**City-wise details of funds released and utilized**  
**from FY 2019-20 to FY 2024-25 as on 19.11.24 as per PRANA**

S. No.	Non-attainment City	Financial Progress: NCAP Funded cities												
		Fund released (Rs. in Cr)						Fund utilized (Rs. in Cr)						
		FY 19-20	FY 20-21	FY 21-22	FY 22-23	FY 23-24	Total	FY 19-20	FY 20-21	FY 21-22	FY 22-23	FY 23-24	FY 24-25	Total
1	Alwar	0.06	1.9	-	7.66	12.27	<b>21.89</b>	-	-	0.04	1.65	5.20	6.85	<b>13.74</b>
2	Udaipur	0.06	1.9	-	10.6	4.94	<b>17.50</b>	-	-	1.20	0.75	8.22	3.37	<b>13.55</b>
3	Jaipur*	6.00	-	-	-	-	<b>6</b>	-	2.30	2.73	-	-	-	<b>5.04</b>
4	Jodhpur*	6.00	-	-	-	-	<b>6</b>	-	1.67	3.12	0.61	0.38	-	<b>5.78</b>
5	Kota*	6.00	-	-	-	-	<b>6</b>	-	1.6	3.96	0.43	-	-	<b>5.99</b>
<b>Total</b>		<b>18.12</b>	<b>3.8</b>	<b>-</b>	<b>18.26</b>	<b>17.21</b>	<b>57.39</b>	<b>-</b>	<b>5.57</b>	<b>11.05</b>	<b>3.44</b>	<b>13.8</b>	<b>10.22</b>	<b>44.10</b>

*\*XVFC Funded but Fund released under NCAP also in FY 19-20*

S. No.	Non-attainment City	Financial Progress: XV-FC Funded cities										
		Fund released (Rs. in Cr)					Fund utilized (Rs. in Cr)					
		FY 20-21	FY 21-22	FY 22-23	FY 23-24	Total	FY 20-21	FY 21-22	FY 22-23	FY 23-24	FY 24-25	Total
1	Jaipur	165	90.35	64.5	18.85	<b>338.70</b>	-	4.18	143.85	155.99	26.45	<b>330.47</b>
2	Jodhpur	62	12.34	-	38.35	<b>112.69</b>	-	2.10	34.60	21.77	5.12	<b>63.59</b>
3	Kota	54	20.25	21	6.22	<b>101.47</b>	-	5.22	50.21	30.09	1.49	<b>87.01</b>
<b>Total</b>		<b>281</b>	<b>122.94</b>	<b>85.5</b>	<b>63.42</b>	<b>552.86</b>	<b>-</b>	<b>11.49</b>	<b>228.66</b>	<b>207.85</b>	<b>33.06</b>	<b>481.07</b>